

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 02.11.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 202/14 @SC 236/15	The State Santacruz P.S Vs Zulfikar Mohd. Yasin Ajgoli Behlin@ Zulfi	Adv. Hussain Shaikh and Adv. Sherkhane	Judgment
2	SC 20/17	ANTOPHILL POLICE STATION. Vs MACHINDRA ASHOK SHIVMORE	Adv. Shetty	Accused Statement u/s 313 of Cr.PC
3	SC 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesh Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Further submission
4	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Adv. Wahab Khan	Say and hearing on Exh.656
5	SC 822/16	NEHRUNAGAR POLICE STATION. Vs MANGESH SHANKAR WAGHMARE	Adv.Vijay Raorane	Say and hearing on Exh.32
6	SC 1106/96	The State of Maharashtra Tilak Ngr. police stn. Vs Vishnu Mahadeo Kale	Adv. Prabhu	R/E

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 03.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Adv. Parth Sanghrajka	Hearing on Exh.115
2	S.C 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Adv. Prakash Salshingkar	R/E (PH) High Court Time Bound
3	S.C 88/18	The State of Kherwadi Police Station Vs Mohd. Niyaj Mohd. Siraj Hashmi and others 3	Adv. Wahab Khan Adv. Pandey	R/E(PH)
4	S.C 305/16	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL @ LUCKKY SAGAR VARMA ANDORS.02	Adv. Ghag Adv. Gadgil Adv. Amit Rane	R/E(PH)
5	S.C 260/16	THE STATE OF KHAR POLICE STATION. Vs ARSHAD AAYUB SHAIKH AND ORS.03	Adv. Passbola Adv. Hussain Shaikh Adv. Salunkhe	R/E

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 04.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 274/17	The State Wadala T.T. Police Station Vs Raju Tulsiram Chauhan	Adv. Salunkhe	R/E (PH)
2	S.C 137/18	The State of V.P. Raod Police Station Vs Jamanaprasad Ramgopal Shukla and 1 Accud.	Adv. Hussain Shaikh	R/E (PH)
3	S.C 250/17	SHIVAJI PARK POLICE STATION. Vs LALBAHADUR DEVRAJ SHASTRI	Adv. Kudrat Shaikh	R/E(PH)
4	S.C 111/18	The State of Gaodevi Police Station Vs Ayyappa Sunder Shetty		Hearing before Charge
5	S.C 649/17	The State Mankhurd Police Station Vs Rahamat Ali @ Laddu Abbas Ali Shaikh and other 01	Adv. Prabhu	Charge

6	Cri Appeal 706/17	Ravindra Premji Boricha @ MA 2012/17 @ BA 1741/17 - Appellant Vs The State of Maharashtra and Rajendra Nagindas Chauhan - Respondent	Adv. Jayant Bodake Adv. Farhan Choudhari	Compliance of settlement terms
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**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 05.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 339/18	STATE GOVERNMENT Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Adv. A.R Jaiswar	Hearing before charge
2	S.C 121/18	The State of Gavdevi Police Station Vs Vinod Appasaheb Bhandare	Adv. Maya Dave	Compliance
3	S.C 517/20	STATE GOVERNMENT OF SHIVAJI NAGAR POLICE STATION Vs SAMIR @ MOHD. SHABBIR AYUP KHAN	Adv. Amit Sargar	Appearance

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 06.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 115/18	The State of Ghatkoper Police Station Vs Ahmed Raza Sajid Shaikh @ Shahrukh and 1 Accud. and Anr	Adv. Prashant Pandey	R/E (PH)
2	S.C 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Adv. Amrish Salunkhe	R/E
3	S.C 166/20	The State of Maharashtra - Wadala Rly. Police Station Vs Amol Shankar Sonawane and others 03	Adv. Shrinivas	Appearance

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 07.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 267/17	SANTACRUZ POLICE STATION Vs PAWANKUMAR BANARAS RAUT	Adv. B. Sharda	R/E
2	S.C 485/17 @ S.C 237/18	The State L.T.Marg Police Station Vs Mohd. Naved Hanif Khan and other 1	Adv. Dipak Gautam Adv. Sharif Khan	Hearing before charge
3	S.C 634/17	The State Chembur Police Station Vs Ganesh Rajendra Saste and other 5	Adv. Dilip Shaha Adv. Devendra Patil	Compliance